



*List of Business*

## **LEGISLATIVE ASSEMBLY OF THE STATE OF GOA**

No.5

FRIDAY, 24 MARCH 2017

11.30 A.M.

1. ELECTION OF THE DEPUTY SPEAKER
2. GOVERNMENT BILL-CONSIDERATION AND PASSING  
SHRI MANOHAR PARRIKAR, Chief Minister to move that the Goa University (Amendment) Bill, 2017 be taken into consideration;  
  
ALSO to move that the Bill be passed.
3. PRESENTATION OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2016-17 (SECOND BATCH)  
SHRI MANOHAR PARRIKAR, Chief Minister to present the Supplementary Demands for Grants for the year 2016-17(Second Batch)
4. DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2016-17(SECOND BATCH)
5. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2017 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2016-17 (SECOND BATCH))

SHRI MANOHAR PARRIKAR, Chief Minister to move for leave to introduce the Goa Appropriation Bill, 2017

ALSO to introduce the Bill

**SHRI MANOHAR PARRIKAR**, Chief Minister to move that the Goa Appropriation Bill, 2017 be taken into consideration

ALSO to move that the Bill be passed.

6. **PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2017-18**
7. **PRESENTATION ,DISCUSSION AND VOTING OF 'VOTE ON ACCOUNT' FOR THE YEAR 2017-2018**
8. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2017.**

**SHRI MANOHAR PARRIKAR**, Chief Minister to move for leave to introduce the Goa Appropriation (Vote on Account) Bill, 2017

ALSO to introduce the Bill

**SHRI MANOHAR PARRIKAR**, Chief Minister to move that the Goa Appropriation (Vote on Account) Bill, 2017 be taken into consideration

ALSO to move that the Bill be passed.

9. **NOMINATION OF THE MEMBERS ON THE BUSINESS ADVISORY COMMITTEE**
10. **VALEDICTORY REMARKS BY THE SPEAKER**
11. **NATIONAL ANTHEM (to be played)**